

family" employment scheme in Himachal Pradesh.

(b) and (c) Do not arise.

Unemployed Persons in Maharashtra

939. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of LABOUR be pleased to state:

(a) the number of unemployed in live register of employment exchange in Maharashtra state district-wise at the end of the year 1997, 1998 and 1999 (upto Nov. 1999);

(b) the number of such persons given employment district-wise; and

(c) the steps by Government to absorb most of the persons so registered?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) As per the information supplied by the Government of Maharashtra the number of unemployed persons who were on the Live Register of the Employment Exchanges at the end of 1997, 1998, and at the end of October, 1999 according to district is given in Statement — I. (*See below*)

(b) The number of person placed during the year 1997, 1998 and 1999 (upto October) district-wise, is given in Statement — II. (*See below*)

(c) Government of Maharashtra has started following schemes.

1. Employment Promotion Programme. This scheme is implemented since 1975-76. The main objective of this scheme is to help educated local unemployed to upgrade their skills and ability by providing them inplant training with the Employer in Private Sector or Government undertakings so as to enable them to get regular employment or start their own self employment ventures after the completion of the training. Duration of training under this scheme is Six Months and the trainees are paid monthly stipend ranging from 30(y- to Rs. 1000- depending upon their educational qualifications.

2. Coaching Cum Guidance Centre for Tribals: In spite of the

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reservation for Scheduled Tribe candidates in State Government Service, all the vacancies could not be filled up for want of suitable Scheduled Tribe Candidates. To prepare Scheduled Tribe Candidates for competitive examinations, 3 Training Classes per annum, each class being of 3¹/₈ months duration, are conducted by these centres. The trainees are paid stipend of Rs. 37y- per months. The candidates with matriculation and higher qualifications are eligible for these coaching classes. Lecturers from nearby colleges are appointed on hourly basis to teach the classes. They are paid honorarium @ Rs. 4(K- per hour. Besides this, trained and knowledgeable officers from banks, financial institutions, experts from reputed social institutions are also invited to guide the trainees as requirements. After completion of course, the participants are informed about various vacancies, competitive examinations and are supplied with applications forms. Special coaching cum guidance classes are also arranged as and when required.

3. Apart from this Government of Maharashtra has created separate Employment and Self-Employment department under which Self-Employment Scheme are being implemented.

Statement—I

District-wise number of persons on the Live Register of the Employment Exchanges in Maharashtra

Sr. No.	District	Name of the			Number of person on the Live Register
		1997	1998	As on Oct. 99	
1	Mumbai	715583	758162	742071	
2	Thane	210564	256012	277109	
3	Raigad	67980	69254	75125	
4	Ratnagiri	40660	43054	44451	
5	Sindhudurg	44435	45773	50235	
6	Nashik	142143	142438	145769	
7	Dhule	75007	77731	79458	
8	Jalgaon	129878	134524	129615	
9	Ahmednagar	114373	114588	120700	
10	Pune	281355	301368	318213	
11	Satara	93252	96454	97851	

Sr No	Name of the District	Number of 1997	person on the Live 1998	Register As on oct,99
12	Sangli	80058	78578	83704
	13Solapur	120291	124613	131707
14	Kolhapur	122892	125406	134054
15	Aurangabad	142205	145056	149210
16	Jalna	39096	41849	46372
17	Parbhani	73424	73947	71670
18	Beed	82632	81700	82028
19	Nanded	108554	107605	113735
20	Osmanabad	59369	61919	65652
21	Latur	85532	85424	85149
22	Buldhana	78554	82786	86708
23	Akola	135689	141020	151015
24	Amravati	137375	143873	148480
25	Yavatmal	119273	111885	98181
26	Wardha	81940	87612	94583
27	Nagpur	264463	273079	282191
28	Bhandara	110833	122893	136697
29	Chandrapur	136293	139123	140513
30	Gadchiroli	39387	41836	45513
	TOTAL	3933090	4109562	4227759

Statement-II

District-wise number of persons placed through the Employment Exchanges in Maharashtra

Sr. No.	Name of the District	Number of person on the Live Register		
		1997	1998	Upto Oct, 99
1	Mumbai	4097	3098	2983
2	Thane	2127	913	570
3	Raigad	497	400	234
4	Ratnagiri	399	144	188
5	Sindhudurg	257	148	162
6	Nashik	662	459	407
7	Dhule	373	100	108

Sr. No.	Name of the District	Number of person placed		
		1997	1998	As on oct,99
8	Jalgaon	495	398	223
9	Ahmednagar	376	194	193
10	Pune	4899	3457	2930
11	Satara	291	165	271
12	Sangli	516	557	490
13	Solapur	465	651	288
14	Kolhapur	817	786	748
15	Aurangabad	511	288	293
16	Jalna	76	64	244
17	Parbhani	93	95	35
18	Beed	282	189	61
19	Nanded	147	214	179
20	Osmanabad	186	93	94
21	Latur	171	86	51
22	Buldhana	385	206	137
23	Akola	293	179	200
24	Amravati	444	309	2%
25	Yavatmal	283	223	138
26	Wardha	458	168	153
27	Nagpur	1685	1585	764
28	Bhandra	279	249	191
29	Chandrapur	917	822	528
30	Gadchiroli	392	533	380
TOTAL		22873	16773	13539

Redemption of bidi workers from exploitation

*940. SHRI RAMJI LAL: Will the Minister of LABOUR be pleased to state:

- (a) whether a policy has been formulated to redeem bidi workers from the exploitation by the factory owners;
- (b) if so, the details thereof;
- (c) whether some price rate has been fixed for bidi workers for bidi making; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MUNI LALL): (a) and (b) Beedi &

*Original notice of the Question was received in Hindi.